

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-122**

24/ND/08

**IN THE MATTER OF:**

Ms. Veena Gupta

...APPELLANT

**Vs.**

M/s. Standard Portfolios Pvt. Ltd. & ors

...RESPONDENT

**SECTION**

**U/s 397/398**

**Order delivered on 22.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

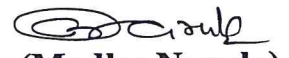
For the Appellant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.04.2021.

  
**(Madhu Narula)**  
**Court Officer**